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ITEM NO.28

COURT NO.13

SECTION II

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) Nos...../2016

CRL.M.P. Nos.13426-13427/2016

(Arising out of impugned final judgment and order dated 07/09/2005  
in CRLA No. 4622/2004 07/09/2005 in CRLA No. 4624/2004 passed by  
the High Court Of Judicature at Allahabad)

INDRAJIT MALLAH

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

CRL.M.P. NOS.13426-13427/2016 (With c/delay in filing SLP and  
office report)

Date : 29/09/2016 These petitions were called on for hearing today.

CORAM :

HON&#39;BLE MR. JUSTICE R.K. AGRAWAL

HON&#39;BLE MR. JUSTICE ASHOK BHUSHAN

For Petitioner(s) Mr. Krishan Pal Singh (A.C.),Adv.

Ms. Anvita Aparajita, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

Issue notice both on the special leave petitions as also on  
the limitation.

(Sanjay Kumar-II) (Indu Pokhriyal)

Court Master

Court Master